

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 35/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES: M/s. IL & FS Maritime Infrastructure Company Limited  
V/s.  
M/s. Balaji Infra Projects Limited & Ors.

SECTION OF THE COMPANIES ACT: 213, 241-242 & 59 of the Companies  
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shyam Gopal	Adv. for the Petitioner	Shyam
2.	Aditya Singh i/b Little & Co	Adv for Respondents	AS 6/2/17

ORDER

C.P. No. 35/59, 213, 241-242/NCLT/MB/2016

At request of the parties, list this matter on 06.03.2017 for reporting settlement.

Sd/-

B.S.V. PRAKASH KUMAR  
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY  
MEMBER (TECHNICAL).